

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :38

CA NO. 172/2019 IN  
CP NO.(IB) 322/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS INDIA PVT LTD

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. R.V. MISHRA, ADV.

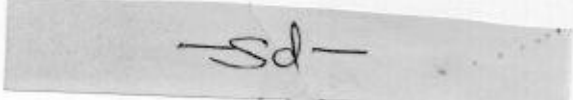
COUNSEL FOR RESPONDENT : SH. PRADEEP SINGH SISODIA, SH. ABHINAV GAUR & DR. RAM KUMAR MISHRA.

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The matter was taken up today through Video Conferencing.

In view of the order passed in CA NO.371/2019 in CP NO.(IB)322/ALD/2018, the present application is dismissed as having become infructuous.

Dated : 14.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)